

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 12/111/09

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017**

**NAME OF THE COMPANY:** Gangaden Vijay Kumar (HUF) & Anr. V/s. M/s. Data Infosys Ltd.

**SECTION OF THE COMPANIES ACT: 111**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s)	: Mr. Narendera M. Sharma, Advocate Ms. Sakshi Mehly, Advocate Mr. Vivek Malik, Advocate Mr. Mukul Thakur, Advocate		
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	For the Respondent (s)	: Mr. Ramesh Singh, Advocate Mr. R. K. Gupta, Advocate Mr. Swaralipi Deb Ray, Advocate		
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**Order**

To come up on 31<sup>st</sup> August, 2017 & 1<sup>st</sup> September, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**